

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION . . .

@ DIARY NO(S). 59804/2024 IN C.A. NO. 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS.

PETITIONER(S)

VERSUS

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION & ORS.

RESPONDENT(S)

(IA No. 297229/2024 - APPLICATION FOR PERMISSION

IA No. 297235/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 297230/2024 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 59753/2024 (IX)

Diary No(s). 59763/2024 (IX)

Diary No(s). 59765/2024 (IX)

Diary No(s). 59766/2024 (IX)

Diary No(s). 59775/2024 (IX)

Diary No(s). 59807/2024 (IX)

Diary No(s). 59809/2024 (IX)

Diary No(s). 59819/2024 (IX)

Diary No(s). 59824/2024 (IX)

IA No. 297696/2024 - APPLICATION FOR PERMISSION

IA No. 297698/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 297697/2024 - INTERVENTION/IMPLEADMENT

Diary No(s). 59825/2024 (IX)

Diary No(s). 59830/2024 (IX)

Diary No(s). 59836/2024 (IX)

Diary No(s). 59842/2024 (IX)

Diary No(s). 59847/2024 (IX)

Diary No(s). 59849/2024 (IX)

Diary No(s). 59856/2024 (IX)

Diary No(s). 59858/2024 (IX)

Diary No(s). 59886/2024 (IX)

Diary No(s). 59888/2024 (IX)

Diary No(s). 59903/2024 (IX)

Diary No(s). 59907/2024 (IX)

Diary No(s). 59918/2024 (IX)

Diary No(s). 60002/2024 (IX)

Diary No(s). 61377/2024 (IX)

Diary No(s). 69/2025 (IX)

Diary No(s). 70/2025 (IX)

Diary No(s). 388/2025 (IX)

Diary No(s). 391/2025 (IX)

Diary No(s). 394/2025 (IX)

Diary No(s). 395/2025 (IX)

Diary No(s). 398/2025 (IX)
Diary No(s). 399/2025 (IX)
Diary No(s). 450/2025 (IX)
Diary No(s). 452/2025 (IX)
Diary No(s). 454/2025 (IX)
Diary No(s). 459/2025 (IX)
Diary No(s). 460/2025 (IX)
Diary No(s). 462/2025 (IX)
Diary No(s). 465/2025 (IX)
Diary No(s). 527/2025 (IX)
Diary No(s). 530/2025 (IX)
Diary No(s). 957/2025 (IX)
Diary No(s). 961/2025 (IX)
Diary No(s). 1468/2025 (IX)
Diary No(s). 1473/2025 (IX)
Diary No(s). 1478/2025 (IX)
Diary No(s). 1658/2025 (IX)
Diary No(s). 1659/2025 (IX)
Diary No(s). 1661/2025 (IX)
Diary No(s). 59690/2024 (IX)
Diary No(s). 59693/2024 (IX)

Diary No(s). 59757/2024 (IX)
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 297396/2024
FOR impleading party ON IA 297397/2024
FOR INTERVENTION/IMPLEADMENT ON IA 297397/2024
IA No. 297396/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 297397/2024 - INTERVENTION/IMPLEADMENT

Diary No(s). 59769/2024 (IX)
Diary No(s). 59770/2024 (IX)
Diary No(s). 59771/2024 (IX)
Diary No(s). 59773/2024 (IX)
Diary No(s). 59811/2024 (IX)
Diary No(s). 61264/2024 (IX)
Diary No(s). 61267/2024 (IX)
Diary No(s). 61269/2024 (IX)
Diary No(s). 448/2025 (IX)
Diary No(s). 464/2025 (IX)
Diary No(s). 524/2025 (IX)
IA No. 2112/2025 - APPLICATION FOR PERMISSION
IA No. 2118/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 2114/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 634/2025 (IX)
Diary No(s). 636/2025 (IX)
Diary No(s). 638/2025 (IX)
SLP(C) No. 1048/2025 (XI-A)
IA No. 9291/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 9293/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 892/2025 (XI-A)

IA No. 7244/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 809/2025 (IX)
Diary No(s). 815/2025 (IX)
Diary No(s). 816/2025 (IX)
Diary No(s). 817/2025 (IX)
Diary No(s). 821/2025 (IX)
Diary No(s). 822/2025 (IX)
Diary No(s). 828/2025 (IX)
Diary No(s). 830/2025 (IX)
Diary No(s). 831/2025 (IX)
Diary No(s). 833/2025 (IX)

IA No. 4267/2025 - APPLICATION FOR PERMISSION

IA No. 4269/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 4268/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 859/2025 (IX)
Diary No(s). 878/2025 (IX)
Diary No(s). 881/2025 (IX)
Diary No(s). 882/2025 (IX)
Diary No(s). 883/2025 (IX)
Diary No(s). 884/2025 (IX)
Diary No(s). 885/2025 (IX)
Diary No(s). 887/2025 (IX)
Diary No(s). 888/2025 (IX)
Diary No(s). 889/2025 (IX)
Diary No(s). 891/2025 (IX)
Diary No(s). 892/2025 (IX)
Diary No(s). 893/2025 (IX)
Diary No(s). 895/2025 (IX)
Diary No(s). 896/2025 (IX)
Diary No(s). 897/2025 (IX)
Diary No(s). 898/2025 (IX)
Diary No(s). 899/2025 (IX)
Diary No(s). 900/2025 (IX)
Diary No(s). 902/2025 (IX)
Diary No(s). 903/2025 (IX)
Diary No(s). 904/2025 (IX)
Diary No(s). 905/2025 (IX)
Diary No(s). 908/2025 (IX)
Diary No(s). 938/2025 (IX)
Diary No(s). 939/2025 (IX)
Diary No(s). 940/2025 (IX)
Diary No(s). 949/2025 (IX)
Diary No(s). 950/2025 (IX)
Diary No(s). 951/2025 (IX)
Diary No(s). 952/2025 (IX)
Diary No(s). 953/2025 (IX)
Diary No(s). 1166/2025 (IX)
Diary No(s). 1273/2025 (IX)
Diary No(s). 1309/2025 (IX)
Diary No(s). 1311/2025 (IX)

Diary No(s). 1312/2025 (IX)
Diary No(s). 1314/2025 (IX)
Diary No(s). 1315/2025 (IX)
Diary No(s). 1317/2025 (IX)
Diary No(s). 1322/2025 (IX)
Diary No(s). 1325/2025 (IX)
Diary No(s). 1508/2025 (IX)
Diary No(s). 1526/2025 (IX)
Diary No(s). 1527/2025 (IX)
IA No. 8522/2025 - APPLICATION FOR PERMISSION
IA No. 8531/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8527/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 1528/2025 (IX)
Diary No(s). 1531/2025 (IX)
Diary No(s). 1532/2025 (IX)
Diary No(s). 1534/2025 (IX)
Diary No(s). 1694/2025 (IX)
Diary No(s). 1738/2025 (IX)
Diary No(s). 1740/2025 (IX)
Diary No(s). 1745/2025 (IX)
Diary No(s). 1746/2025 (IX)
Diary No(s). 2045/2025 (IX)
SLP(C) No. 1467/2025 (XI-A)
Diary No(s). 2412/2025 (IX)
Diary No(s). 2414/2025 (IX)

Diary No(s). 2473/2025 (IX)
IA No. 14455/2025 - APPLICATION FOR PERMISSION
IA No. 14461/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 14457/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 2490/2025 (IX)
Diary No(s). 2491/2025 (IX)
Diary No(s). 2492/2025 (IX)
Diary No(s). 2493/2025 (IX)
Diary No(s). 2494/2025 (IX)
Diary No(s). 2495/2025 (IX)
Diary No(s). 2496/2025 (IX)
Diary No(s). 2513/2025 (IX)
Diary No(s). 2665/2025 (IX)
Diary No(s). 2666/2025 (IX)
Diary No(s). 2667/2025 (IX)
Diary No(s). 2668/2025 (IX)
Diary No(s). 2670/2025 (IX)
Diary No(s). 2704/2025 (IX)
Diary No(s). 2705/2025 (IX)
Diary No(s). 2712/2025 (IX)
Diary No(s). 2789/2025 (IX)
Diary No(s). 2891/2025 (IX)
Diary No(s). 2892/2025 (IX)
Diary No(s). 2894/2025 (IX)
Diary No(s). 2897/2025 (IX)

Diary No(s). 2918/2025 (IX)
Diary No(s). 2920/2025 (IX)
Diary No(s). 2951/2025 (IX)
Diary No(s). 3046/2025 (IX)
Diary No(s). 3888/2025 (IX)
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 20236/2025
IA No. 20236/2025 - APPROPRIATE ORDERS/DIRECTIONS

Diary No(s). 3889/2025 (IX)
FOR APPLICATION FOR PERMISSION ON IA 20335/2025
FOR impleading party ON IA 20337/2025
IA No. 20335/2025 - APPLICATION FOR PERMISSION
IA No. 20337/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 3890/2025 (IX)
FOR APPLICATION FOR PERMISSION ON IA 20342/2025
FOR CLARIFICATION/DIRECTION ON IA 20345/2025
FOR impleading party ON IA 20348/2025
FOR INTERVENTION/IMPLEADMENT ON IA 20348/2025
IA No. 20342/2025 - APPLICATION FOR PERMISSION
IA No. 20345/2025 - CLARIFICATION/DIRECTION
IA No. 20348/2025 - INTERVENTION/IMPLEADMENT
W.P.(C) No. 64/2025 (X)
FOR ADMISSION

W.P.(C) No. 60/2025 (X)
FOR ADMISSION

Diary No(s). 4149/2025 (IX)
(IA No. 20728/2025 - APPLICATION FOR PERMISSION
IA No. 20734/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 20730/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4297/2025 (IX)
FOR APPLICATION FOR PERMISSION ON IA 21840/2025
FOR impleading party ON IA 21843/2025
IA No. 21840/2025 - APPLICATION FOR PERMISSION
IA No. 21843/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4302/2025 (IX)
FOR APPLICATION FOR PERMISSION ON IA 21880/2025
FOR impleading party ON IA 21883/2025
IA No. 21880/2025 - APPLICATION FOR PERMISSION
IA No. 21883/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4350/2025 (IX)
FOR APPLICATION FOR PERMISSION ON IA 21870/2025
FOR impleading party ON IA 21873/2025
IA No. 21870/2025 - APPLICATION FOR PERMISSION
IA No. 21873/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 4352/2025 (IX)
FOR CLARIFICATION/DIRECTION ON IA 21853/2025

IA No. 21853/2025 - CLARIFICATION/DIRECTION

Diary No(s). 5687/2025 (IX)

Diary No(s). 7136/2025 (IX)

FOR APPLICATION FOR PERMISSION ON IA 37039/2025

FOR INTERVENTION/IMPLEADMENT ON IA 37040/2025

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 37041/2025

IA No. 37039/2025 - APPLICATION FOR PERMISSION

IA No. 37041/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 37040/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8075/2025 (IX)

IA No. 40457/2025 - APPLICATION FOR PERMISSION

IA No. 40463/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 40459/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8176/2025 (IX)

IA No. 40182/2025 - APPLICATION FOR PERMISSION

IA No. 40189/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 40184/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8197/2025 (IX)

IA No. 40831/2025 - APPLICATION FOR PERMISSION

IA No. 40833/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 40832/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 8214/2025 (IX)

Diary No(s). 9385/2025 (IX)

Diary No(s). 9387/2025 (IX)

Diary No(s). 4759/2025 (IX)

[TO BE TAKEN UP ALONG WITH ITEM NO. 59 I.E. D.No. 59804/2024]

IA No. 23369/2025 - APPLICATION FOR PERMISSION

IA No. 23375/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 23373/2025 - INTERVENTION/IMPLEADMENT

Date : 21-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Sanjay Sharawat, Sr. Adv.

Mr. Mukul Biswas, Adv.

Mr. Brijesh Kumar Yadav, Adv.

Mr. Ayush Anand, Adv.

Mr. Siddharth Singh, Adv.

Mr. Akshay Kumar Ghai, Adv.

Mr. Alok Kumar, Adv.

Mr. Manish Das, Adv.

Mr. Ashok Kumar, Adv.

Mr. Rajesh Sonthalia, Adv.

Mr. Viprav Kumar Singh, Adv.

Mr. Madan Lal Daga, Adv.
Mr. Arun Kumar Arunachal, Adv.
Mr. Parvinder, Adv.
Mr. Rajeev Kumar Bansal, AOR
Mrs. Shefali Jain, Adv.

Ms. Dacchita Shahi, AOR

Mr. Om Prakash, Adv.
Mr. Birendra Kumar Mishra, AOR
Mr. Chandresh Pratap, Adv.
Ms. Swati Mishra, Adv.
Mr. Nitish Pande, Adv.
Ms. Sudeeptu Singh, Adv.
Mr. Sarthak Udaipuria, Adv.
Ms. Poonam Atey, Adv.
Mr. Sirajuddin, Adv.
Mr. Amish Tiwari, Adv.
Mr. Mukul Gupta, Adv.
Mr. Kaushal Mishra, Adv.

Ms. Binisa Mohanty, AOR
Mr. Divyank Rana, Adv.

Mr. Brijendra Singh, Adv.
Mr. Shishir Kumar Saxena, Adv.
Mr. Dhirendra Pratap Srivastava, Adv.
Mr. Reyajuddin Ahmed Siddique, Adv.
Mr. Ajay Singh, Adv.
Mr. Praveen Swarup, AOR

Mr. Anirudh Sanganeria, AOR
Mr. Subhankar Rout, Adv.

Mr. Raj Kumar Ruhil, Adv.
Mr. Amjad Hussain, AOR
Mr. Rahul Kasana, Adv.
Mr. Anil Kumar, Adv.
Mr. Naveen Kumar Jain, Adv.

Mr. Bhagabati Prasad Padhy, AOR
Mr. Achintya Dvivedi, Adv.
Mr. Binod Kumar Behera, Adv.

Mr. Amitesh Kumar, Adv.
Mr. Ravi Kant, Adv.
Mr. Chandrashekhhar Singh, Adv.
Mrs. Priti Kumari, Adv.
Mr. Mayank Manish, Adv.
Mr. Vineet Upadhyay, Adv.
Mr. Mrinal Kishor, Adv.
Mr. Chandra Prakash, AOR

Mr. Vivek Singh, Adv.
Mr. C.p. Rajwar, Adv.
Mr. Abhishek Chaterjee, Adv.

For Respondent(s) :

Mr. Harish Pandey, AOR
Mr. Anil Soni, Adv.
Mr. Devvrat Yadav, Adv.

M/S. Lawyer S Knit & Co, AOR
Mr. Navin Prakash, AOR
Mr. Gopal Singh, AOR
Mr. G. Prakash, AOR
Mr. Sanand Ramakrishnan, AOR
Mr. Chandra Prakash, AOR
Mr. Ajay Choudhary, AOR
Ms. Pratibha Jain, AOR
Ms. S. Ramamani, AOR
Mr. Shree Pal Singh, AOR
Mr. Satish Kumar, AOR
Mr. Siddharth Singla, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. M.A...@ Diary No.59806/2024 is taken on Board. To be taken up along with M.A. ...@ Diary No.59804/2024.
2. List all these matters on 28.04.2025.
3. De-tag SLP(C) No.1048/2025 from this batch of matters and list on 28.04.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR